## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARKCOM TELECOMMUNICATIONS PRIVATE LIMITED Date of Commencement of Liquidation: 29-08-2024; List of Stakeholders as on Date: 30-04-2025; Name of IP: PRAMOD KUMAR DOKANIA; Process Number: 1; Last 5 digitof registration number: 13062

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	1	1783565	0	0	0	0	1783565	NA
2	Liquidation costs incurred till date	1	645886	1	645886	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	2	7100285	2	4559285	0	0	2541000	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	8	1668352	7	1641352	0	0	27000	Annexure 6
7	Operational creditors (Government Dues)	2	11384195	1	1436828	0	2180869	7766798	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	35198029	4	20337219	0	14808281	52529	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		18	57780312	15	28620570	0	16989150	12170892	